Assistance of ILO to Cope up with the problem of Child Labour

594 DR. ABRAR AHMED:

SHRI VIRENDRA KATA. RIA:

Will the Minister of LABOUR be pleased to state:

(a) whether Government have sought the< assistance of the International Labpur Organisation)[to cope with the problems of child labour in the country; and

(b) if so₁ the details thereof?

THE MINISTER OF STATE OF OF THE MINISTRY COAL WITH ADDITIONAL CHARGE OF MINIS TER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANG MA): (a) and (b) In order to assist the developing countries in their eff ort to deal with the phenomenon of child labour, International Labour Organisation (ILO) has identified el imination of child labour as one of its project entitled Α thrust areas. "In ternational Programme for Elimina (IPEC)" Child Labour tion of has been launched by the ILO with assis tance from Germany and other donor countries, in six developing countries including India. programme The mainly seeks to complement the res and the efforts made ources by the participating countries in order to enable them, within the context of their national policies, to promote conditions for progressive regulation of child labour with a view to its ultimate elimination. The programme also envisages bringing about an in creased awareness in the internatio community for the purpose. A nal major component of the programme 5s to encourage, promote and support voluntary organisations and other institutions in implementing action oriented programmes at the field

A National Steering Committee (NSC) cpmprising representatives of Government, employers, workers and

Based on the tentative recommen dations of the National Steering Co mmittee, the Programme Steering Committee of ILO, of which India is a member, has approved 50 action prog rammes with an allocation of US dollars 1.55 millions (approximately Rs. 4.50 crores) to be taken up in India during the years 1992 and 1993.

Setting up New Fertilizer Plant at Sindri

595. SHRI GAYA SINGH: SHRI CHATURANAN MISHRA:

Will the PRIME MINISTER be pleased to state;

(a) whether Government propose to set up a new fertilizer plant at the Sindri Unit of the Fertilizer Corporation of India Limited;

(b) if not, in what manner Government propose to utilise the huge in. frastructural facilities available at Sindri; and

(c) whether there is any proposal under Government's consideration $f^{\circ}r$ fresh investment in the existing plants at Sindri?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALSA AND FERTILIZERS (SHRI CHINTA MOHAN): (a) No, Sir.

(b) The existing infrastructural facilities available at Sindri are being utilised for manufacture of Ammonia, Urea, Nitric Acid, ammonium Nitrate, Ammonium Bicarbonate and some grades of coke, as also certain byproducts like Benzene. A part of the housing, water and power facilities is also being utilised by the Pro. jects & Development India Ltd. (PDIL)_ a public sector undertaking, on chargeable basis.

(c) FCI is already implementing Phase-I of revamp of Sindri Unit including captive power plant at a cost of Rs. 16.23 crores. An amount of Rs. 3.3 crores has already been spent. [FCI has also sent a proposal to Government for setting up of a new captive power plant at an estimated cost of Rs, 142.64 crores.

Payment of Wages to Workers of IDPL

*596. SHRI RAM DAS AGARWAL: Will the PRIME MINISTER be pleased to state.

(a) whether Government's attention has been drawn to a news item which appeared in the Financial Express dated 31st July, 1992 captioned "IDPL has no fund_s to pay wages" for the month of July payable in August, 1992;

(b) if so, the details thereof and the reasons therefor-

(c) whether it is a fact that a Com mittee of Secretaries (COS) which met last year had recommended en hancement guarantees by the Central Government in favour of the IDPL workers to help the company to avail of more cash credit to sustain its current operations; and

(d) if so, the details thereof and what action has been taken on COS'e recommendations so far?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI CHINTA MOHAN): (a) Yes. Sir.

(b) Indian Drugs & Pharmaceuticals Limited has, despite severe constraints of working capital, paid the wages and salaries to its workers and employees for July payable in August 1992. (c) and (d) Yes, Sir. The Government have yet to take a final view on the question of enhanced guarantee.

Manufacture of 6000 ELP. A.C. Locomotives by BHEL

*597. SHRI p. UPENDRA; Will the PRIME MINISTER be pleased to state;

(a) whether the Bharat Heavy Electricals Limited is proposing to manufacture 6000 H.P., A.C. locomotives for Indian Railways;

(b) whether the Bharat Heavy El ectricals Limited has approached, the Asea Brown Boveri of Switzerland for technology transfer in this respect; and

(c) if so, when is the Bharat Heavy Electricals Limited likely to comm ence manufacture of these locomo tives?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF HEAVY INDUSTRY AND DEPARTMENT OF PUBLIC ENTERPRISES) (SHRI, P. K. THUNGON): (a) to (c) BHEL had approached a number of foreign manufacturers including ABB in 1987 for obtaining know-how for the manufacture of 6000 HP AC locomotives, However, only M/s Hitachi responded favourably.

BHEL can undertake manufacture of 6000 HP AC locomotives upon receipt of orders from the Indian Railways.

Upgradation of TV Transmitters in Orissa

*598. SHRI PRAVAT KUMAR SAMANTRAY:

SHRI SARADA MOHANTY:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state;

(a) whether Government have received any memorandum from Govern-